

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 06.08.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 88/18	The State of Kherwadi P. Stn V/s Mohd Niyaz Mohd Siraz Hashmi	Hearing on BA 1249/20 and Exh.81
2	SC 115/18	The State Ghatkopar P. Stn V/s Ahmed Raza Sajid Shaikh and anr	Hearing on BA Exh.21
3	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Say and Hearing on Exh.648 and Exh.650
4	MA 189/20 in BA 1212/20 in SC 757/16	Dharavi Police Station Vs Mahipal Basappa Shivanand	Hearing
5	SC 634/17	The State Chembur Police Station Vs Ganesh Rajendra Saste and other	Hearing on Exh.63
6	SC 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Hearing on Exh.40
7	ABA 816/20	Prasad Prakash Patil And Anr. Vs State Nehru Nagar Police Station	Say and hearing
8	SC 339/18	The State Agripada Police Station Vs Noor Mohd. Jahangir Mansoori	Say and hearing on Exh.8